

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO.3

Excise Appeal No. 808 of 2011

(Arising out of OIA-124/2011-AHD-II-CE/CMC/COMMR-A-/AHD passed by Commissioner of Central Excise-AHMEDABAD-II)

M/s. Intas Pharmaceuticals Limited

Plot No. 457 & 458, Bavla Road,
Village-Matoda, Taluka-Sanand,
Ahmedabad, Gujarat

.....Appellant

VERSUS

C.C.E., Ahmedabad-ii

Custom House... First Floor,
Old High Court Road, Navrangpura,
Ahmedabad, Gujarat-380009

.....Respondent

APPEARANCE:

None appeared for the Appellant

Shri. S. Airan, Assistant Commissioner (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
 HON'BLE MEMBER (TECHNICAL), MR. RAJU**

Final Order No. A/ 12490 /2019

DATE OF HEARING: 16.12.2019
DATE OF DECISION: 16.12.2019

RAMESH NAIR

The appellant filed letter dated 23.05.2014 for withdrawal of the appeal. Considering the request made in that letter, the appeal is dismissed as withdrawn.

(Dictated & Pronounced in the open court)

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**